

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
KAVED REALTY PRIVATE LIMITED OPERATING IN REAL ESTATE AND CONSTRUCTION
INDUSTRY AT PUNE**

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN and CIN	Kaved Realty Private Limited PAN: AAECK6749F CIN: U45200PN2012PTC142442
2.	Address of the registered office	Office No. 531, Clover Center, Moledina Road, Camp, Pune 411001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Gat No. 1043, 1044, 1045, Industrial Area, Piranguat, Taluka Mulshi, Pune.
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products/services sold in last financial year.	NA. The last available financial statements is for FY 2012-13.
7.	Number of employees/workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.krpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.krpl@gmail.com
10.	Last date for receipt of expression of interest	21 May 2025
11.	Date of issue of provisional list of prospective resolution applicants	31 May 2025
12.	Last date for submission of objections to provisional list	05 June 2025
13.	Date of Issue of Final List of Prospective resolution applicants	13 June 2025
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18 June 2025
15.	Last date of Submission of resolution plans	18 July 2025
16.	Process email id to submit EOI	cirp.krpl@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

Note: - The above timelines are subject to grant of extension of CIR period by Hon'ble NCLT.



Rajkumar Jaiswal
Authorized Signatory
of Renascence Insolvency Resolution Professionals Private Limited
Insolvency Professional Entity acting as Insolvency Professional
As Resolution Professional of Kaved Realty Private Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai order dated 23 October 2024
Registration Number: IBBI/IPE-0093/IPA-1/2022-23/50034
Authorisation for Assignment valid upto - 30th June 2025
Address: 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai – 400093
Email ID: cirp.krpl@gmail.com

Date: 21 April 2025
Place: Mumbai